## NATIONAL COMPANY LAW TRIBUNAL

## NEW DELHI BENCH

C.P.No. 84 (ND) 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE COMPANY: K.L. Malik Vs. V/s K.L. Malik and Sons Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

NAME S.NO.

**DESIGNATION** 

REPRESENTATION

SIGNATURE

For the Petitioner (s): Mr. Alok Krishna Agarwal, Advocate

For the Respondent (s): Mr. Saurabh Kalia & Mr. Dhruv Gupta, Advocates

## ORDER

Arguments of the Ld. Counsel for the Petitioner have been concluded and the written submissions are on record. Ld. Counsel for the Respondent has also filed his written submissions.

To come up for Respondents arguments on 15th November, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)